

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI


740

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1)	Dr. K.S. Ramchandran S. Manjula Devi Adv. M. K. Preethe Adv for KSR & Co.	Adv. P.C.S } for Petitioners 1 to 4	

2)	Mohammed Umar. K for B. Dhonaraj	Re Chy	
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3)	Ranghasayee for Anant Merathia	for PS, PG	Ranghasayee.
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ORDER

At request of the parties, list this matter on 24.01.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)